

No. 1445(2)/LXXIX-V-1-19-1(ka)-12-19

*Dated Lucknow, August 5, 2019*

IN pursuance of the provisions of clause (3) of Article 348 of the Constitution, the Governor is pleased to order the publication of the following English translation of the Uttar Pradesh Stamp (Nirisan) Adhiniyam, 2019 (Uttar Pradesh Adhiniyam Sankhya 10 of 2019) as passed by the Uttar Pradesh Legislature and assented to by the Governor on August 2, 2019. The Stamp Evam Registration Anubhag-2 is administratively concerned with the said Adhiniyam.

**THE UTTAR PRADESH STAMP (REPEAL) ACT, 2019**

**(U.P. Act no. 10 of 2019)**

*[As passed by the Uttar Pradesh Legislature]*

**AN  
ACT**

*to repeal the Uttar Pradesh Stamp Act, 2008.*

IT IS HEREBY enacted in the Seventieth Year of the Republic of India as follows:-

1. This Act may be called the Uttar Pradesh Stamp (Repeal) Act, 2019.
2. The Uttar Pradesh Stamp Act, 2008 is hereby repealed.

Short title

Repeal of U.P.  
Act no. 17 of  
2010

#### STATEMENT OF OBJECTS AND REASONS

The Uttar Pradesh Stamp Act, 2008 (U.P. Act no. 17 of 2010) has been enacted but could not be commenced for want of a notification by the administrative department under sub-section (3) of section 1 of the said Act to appoint a date on which the said Act shall come into force. The administrative department could not issue the notification as aforesaid due to too many errors in Hindi and English version of the said Act.

It has, therefore, been decided to repeal the said Act by introducing a Bill in the State Legislature.

The Uttar Pradesh Stamp (Repeal) Bill, 2019 is introduced accordingly.

By order,  
J.P. SINGH-II,  
*Pramukh Sachiv.*

पी०एस०य०पी०-ए०पी० 188 राजपत्र-(हिन्दी)-2019-(559)-599 प्रतियां-(कम्प्यूटर/टी/आफसेट)।  
पी०एस०य०पी०-ए०पी० 65 सा० विधायी-2019-(560)-300 प्रतियां-(कम्प्यूटर/टी/आफसेट)।